

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Smt.P.Ragini, District Judge

Sub :- Estt - District Court, Kozhikode - Promotion, Transfer and posting of Members of staff - Orders - Issued.

- Read:-
- 1) Retirement of Sri.Manoharan.C, Process Server, Family Court, Kozhikode.
 - 2) Retirement of Sri.Suresh.V, Process Server, Munsiff - Magistrate Court, Payyoli.
 - 3) Relief of Smt.Nousheera .P.K, Process Server, District Court, Kozhikode to take up new employment as clerk in Revenue Department.
 - 4) Relief of Smt.Sandhya.K.P, Court Keeper, Family Court, Kozhikode to take up new employment as clerk in General Education Department.
 - 5) Relief of Sri.Hariprasad, Former Court Keeper, Sub Court, Kozhikode to take up new employment as clerk in Municipal Common Service.
 - 6) Transfer request of Smt.Resmi.T, Process Server, Munsiff - Magistrate Court, Payyoli,
 - 7) Transfer request of Smt.Haseena.T.P, Office Attendant, Munsiff - Magistrate Court, Payyoli.
 - 8) Transfer request of Sri.Amalraj.K.P, Office Attendant , Addl: District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode.
 - 9) Transfer request of Smt.Seeshma.B, Office Attendant,O/o Motor Accidents Claims Tribunal, Kozhikode
 - 10) Transfer request of Sri.Pranav.P.M, Office Attendant, Addl: District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode

ORDER NO. A1-21/2021

Kozhikode, Dated :22.06.2021

The following Orders of Promotion, transfer and posting of Members of Staff are issued.

1. Sri.Giljith Kumar.N (PEN 585 899) Senior Clerk, Family Court, Vatakara is transferred and posted as such to Sub Court, Vatakara Vice SI No 2.
2. Sri.Sooraj.O (PEN 623423) Clerk, Sub Court, Vatakara is transferred and posted as such to Family Court, Vatakara Vice SI No 1.
3. Smt.Roshna.P (PEN 623616) Clerk, District Court, Kozhikode is transferred and posted as such to the O/o Waqf Tribunal, Kozhikode in the existing vacancy.
4. Deputation of Smt.Prajila Padmanabhan.R (PEN 585969), Process Server, District Court, Kozhikode to Gramanyayalaya Koduvally at Thamarassery stands cancelled and she is repatriated to District Court, Kozhikode in the existing vacancy.

5. Sri.Jaleel.K (PEN 623372) Process Server, O/o Waqf Tribunal, Kozhikode is transferred and posted as such to Family Court, Kozhikode Vice SI No 7.
6. Sri.Dhanish Babu.M.P (PEN 662693) Process Server, Sub Court, Koyilandy is transferred and posted as such to Munsiff - Magistrate Court, Payyoli in the existing vacancy.
7. Sri.Shyju.K (PEN 623896) Process Server, District Court, Kozhikode is transferred and posted as such to the O/o Waqf Tribunal, Kozhikode Vice SI No 5.
8. Sri.Sajesh Kumar.K (PEN 746276) Process Server, Family Court, Kozhikode is transferred and posted as such to District Court, Kozhikode Vice SI No. 7.
9. Smt. Resmi.T. (PEN 831718) Process Server, Munsiff - Magistrate Court, Payyoli, is transferred and posted as such to Munsiff - Magistrate Court, Perambra in the existing vacancy.
10. Smt. Sajitha Joseph. (PEN 839020) Court Keeper, Munsiff - Magistrate Court, Thamarassery, is promoted as Process Server, and posted as such in the same Court in the existing vacancy.
11. Smt. Nasla.K. (PEN 838970) Court Keeper, Munsiff Court, Koyilandy, is promoted as Process Server, transferred and posted as such to Munsiff - Magistrate Court, Payyoli Vice SI No 9.
12. Smt. Srisina.P.V. (PEN 837 825) Court Keeper, Family Court, Kozhikode, is promoted as Process Server, transferred and posted as such to Munsiff - Magistrate Court, Payyoli in the existing vacancy.
13. Smt. Sabitha.P.P. (PEN 837298) Court Keeper, Sub Court, Koyilandy, is promoted as Process Server, transferred and posted as such to Munsiff - Magistrate Court, Payyoli in the existing vacancy.
14. Smt. Dhanya.M. (PEN 837824) Duffedar,O/o Motor Accidents Claims Tribunal, Kozhikode, is promoted as Process Server, transferred and posted as such to Special Court (NDPS Act Cases) Addl District & Sessions Court, Vatakara in the existing vacancy.
15. Smt. Shibina.K.K (PEN 837823), Court Keeper, District Court, Kozhikode, is promoted as Process Server, and posted as such to District Court, Kozhikode and deputed to Grama Nyayalaya, Koduvally at Thamarassery Vice SI No 4.
16. Smt. Remya.P.R (PEN 839283), Court Keeper, Munsiff Court-1, Kozhikode, is promoted as Process Server, transferred and posted as such to Special Court (NDPS Act Cases) Addl District & Sessions Court, Vatakara in the existing

vacancy.

17. Smt.Reena.A.K (PEN 837298), Court Keeper, Addl: District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode is promoted as Process Server, transferred and posted as such to Sub Court, Koyilandy Vice SI No 6.
18. Smt. Shyni.V.P (PEN 842004), Duffedar, District Court, Kozhikode, is promoted as Process Server and posted as such in the same court in the existing vacancy.
19. Smt. Seema.E.K (PEN 831017), Court Keeper,O/o Waqf Tribunal, Kozhikode, is promoted as Process Server, and posted as such in the same office in the existing vacancy.
20. Smt.Sheenamol Scaria (PEN 870277), Office Attendant, Munsiff Court-II, Kozhikode is promoted as Duffadar/ Court Keeper transferred and posted as Court Keeper Munsiff - Magistrate Court, Thamarassery Vice SI No.10.
21. Smt.Priyanka.K.M (PEN 869708), Office Attendant,O/o Motor Accidents Claims Tribunal, Vatakara is promoted as Duffadar / Court Keeper transferred and posted as Court Keeper to Munsiff Court, Koyilandy Vice SI No.11.
22. Sri.Arun.K.P (PEN 870254), Office Attendant, Sub Court, Vatakara is promoted as Duffadar / Court Keeper transferred and posted as Duffedar to the O/o Motor Accidents Claims Tribunal, Kozhikode Vice SI No.14.
23. Sri.Ajeesh.K.T (PEN 870709), Office Attendant, District & Sessions Court, Kozhikode is promoted as Duffadar/ Court Keeper transferred and posted as Court Keeper, Sub Court Kozhikode in the existing vacancy.
24. Smt.Rufna Fabi.K.K (PEN 869564), Office Attendant, O/o Motor Accidents Claims Tribunal, Vatakara is promoted as Duffadar/ Court Keeper transferred and posted as Court Keeper to Sub Court, Koyilandy Vice SI No.13.
25. Smt.Salini.K (PEN 870354), Office Attendant, Spl Addl Sessions Court (Marad Cases), Kozhikode is promoted as Duffadar/ Court Keeper transferred and posted as Court Keeper, Munsiff Court - I, Kozhikode Vice SI No.16.
26. Sri.Satheesh.T (PEN 869451), Office Attendant, O/o Motor Accidents Claims Tribunal, Kozhikode is promoted as Duffadar / Court Keeper transferred and posted as Duffedar, District Court, Kozhikode Vice SI No.18.
27. Smt.Aswathi.D (PEN 869597), Office Attendant, Munsiff Court - II, Kozhikode is promoted as Duffadar / Court Keeper transferred and posted as Court Keeper to Family Court, Kozhikode Vice SI No.12.
28. Smt.Greeshma.R.S (PEN 869935), Office Attendant, Sub Court, Vatakara is promoted as Duffadar / Court Keeper transferred and posted as Court Keeper to,

the O/o Waqf Tribunal, Kozhikode Vice SI No.19.

29. Smt.Jasna.K (PEN 870230), Office Attendant, Munsiff - Magistrate Court, Payyoli is promoted as Duffadar / Court Keeper transferred and posted as Court Keeper to Addl: District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode Vice SI No.17.
30. Smt.Resmi.K (PEN 870506), Office Attendant, District Court, Kozhikode is promoted as Duffadar / Court Keeper and posted as Court Keeper, in the same court Vice SI No.15.
31. Smt.Haseena.T.P (PEN 879971), Office Attendant, Munsiff Court, Vatakara is transferred and posted as such to Munsiff - Magistrate Court, Payyoli Vice SI No.29.
32. Sri.Amal Raj.K.P(PEN 888005), Office Attendant, Addl: District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode is transferred and posted as such to Munsiff Court, Vatakara Vice SI No.31.
33. Smt.Seeshma.B (PEN 893961), Office Attendant,O/o Motor Accidents Claims Tribunal Kozhikode is transferred and posted as such to the O/o Motor Accidents Claims Tribunal, Vatakara Vice SI No.21.
34. Sri.Pranav.P.M (PEN 907834), Office Attendant, Addl: District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode is transferred and posted as such to the O/o Motor Accidents Claims Tribunal, Vatakara Vice SI No.24.

The joining time of SI No 4, 6, 11 to 17, 20 to 22, 24,25,28 and 29 is restricted to three days on public interest and others are not entitled for joining time. The posting of substitutes to Serial No 20,22 to 28,30,32 to 34 will be made later.

Sd/-

DISTRICT JUDGE.

To

1. The Additional District and Sessions Judge (for the trial of cases related to atrocities and sexual violence towards and women and children), Kozhikode.
2. The Special Judge, (NDPS Act Cases)/ Addl District & Sessions Judge, Vada kara.
3. The Motor Accident Claims Tribunal, Kozhikode / Vada kara.
4. The Judge, Family Court, Kozhikode / Vada kara.
5. The Chairman, Waqf Tribunal, Kozhikode.
6. The Principal Sub Judge, Kozhikode.
7. The Sub Judge, Koyilandy/ Vada kara.

8. The Principal Munsiff - I, II, Kozhikode.
9. The Munsiff, Koyilandy/ Nadapuram/ Vada kara.
10. The Munsiff - Magistrate, Payyoli / Perambra /Thamarassery.
11. The Nyayadhikari, Gramanyayalaya, Koduvally at Thamarassery.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II/III/ IV, DSA, B1,B5 District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. The File.
6. The Proceedings file

//True Copy / Forwarded / By Order//

Sheristadar

ORDER NO. 33-21/2021

Sheristadar, District 22/05/2021

The following Orders of Promotion, Transfer and posting of Members of Staff are issued:

1. Mr. Gopin Kumar (PEN 543 89) Senior Clerk, Family Court, Vada kara is transferred and posted as such to Sub Court, Vada kara Vice SI No 2.
2. Mr. Sonraj O (PEN 523423) Clerk, Sub Court, Vada kara is transferred and posted as such to Family Court, Vada kara Vice SI No 1.
3. Mrs. Boshya P (PEN 623616) Clerk, District Court, Kozhikode is transferred and posted as such to the District Magistrate Tribunal - Kozhikode in the existing vacancy.
4. Department of Mr. Prana Perumalappan (PEN 585969), Access Server, District Court, Kozhikode to Gramanyayalaya - Koduvally at Thamarassery stands cancelled and she is reposted to District Court, Kozhikode in the existing vacancy.